COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 153 OF 2016</u> <u>AND</u> <u>APPEAL NO. 79 OF 2016</u>

Dated: 15th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> UJVN Ltd. Dehradun Vs.			Appellant(s)
Uttrakhand Electricity Regula Anr.	ator	y Commission &	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu Shekha Mr. Jamnesh Kumar	r
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Aanchal Arora	
		Mr. Manoj Sharma for Mr. Pradeep Misra for	R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>12.04.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member